

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MANAV GREYS EXIM PRIVATE LIMITED

OPERATING IN THE TEXTILE TRADING AT MUMBAI, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Manav Greys Exim Private Limited PAN No. AAACM4990Q CIN No - U51311MH1986PTC038839
2.	Address of the registered office	A-2/348/49 Shah & Nahar Indestate, Dhanraj Mill Compound, NM Joshi Marg, Lower Parel, Mumbai- 400013, Maharashtra.
3.	URL of website	http://cirpmgepl.godaddysites.com/
4.	Details of place where the majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	NA
7.	Number of employees/ workmen	No employee
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp@mgepl.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp@mgepl.com
10.	Last date for receipt of expression of interest	07.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	17.08.2024
12.	Last date for submission of objections to provisional list	22.08.2024
13.	Date of issue of final list of prospective resolution applicants	01.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.09.2024
15.	Last date for submission of resolution plans	06.10.2024
16.	Process email id to submit Expression of Interest	cirp@mgepl.com

Date: 16th July 2024
Place: Mumbai

For **Manav Greys Exim Private Limited**
Sd/-

Ashok Kumar Golechha

Resolution Professional

Manav Greys Exim Private Limited (Under CIRP)

Reg. No: IBBI/PA-002/IP-N000932/2019-2020/12973

AFA Valid upto 22.11.2024

Correspondence Address of the RP: Flat No. B 703/704, Seventh Floor,
River Park CHS Ltd., Dattani Park Road, Thakur Village, Kandivali (East),
Mumbai - 400101